## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:892 ANSWERED ON:19.03.2012 MINIMUM MONTHLY PENSION

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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a proposal to provide fixed minimum pension to all the employees who are covered under Employees` Provident Fund Organisation (EPFO);
- (b) if so, the details thereof alongwith the minimum amount the Government is planning to give to the pensioners;
- (c) whether the Government has decided to revise the existing scheme in view of the demands of the workers for a reasonable hike in their EPF pension;
- (d) if so, the time by which the enhanced pension is likely to be disbursed; and
- (e) the number of employees who are getting pension benefits from the EPFO at present?

## **Answer**

## MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a)to(d): The Pension Implementation Committee, a sub committee of the Central Board of Trustees, Employees' Provident Fund [CBT (EPF)], has recommended that the minimum monthly pension under EPS, 1995 be increased to Rs. 1000/- per month as an interim measure. The issue was placed for consideration of the CBT(EPF) in its 198th meeting held on 22.02.2012 wherein the Board decided to defer the discussion.

(e): As on 31st March, 2011, the number of employees getting pension benefits from the Employees' Provident Fund Organisation is 36,00,089.